

(ग) सरकार को घोषा देकर जमीन और घन प्राप्त करने की कोशिश करने वालों को क्या सजा दी गई ?

पुनर्वासि मंत्री (श्री मेहर चन्द खन्ना) :  
(क) से (ग). अपेक्षित जानकारी इकट्ठी की जा रही है और उपलब्ध होने पर सभा पटल पर रख दी जायेगी।

#### American Cotton Market

1769-A { Shri B. Ramachandra Reddi:  
Shri N. R. Muniswamy:

Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) whether the attention of Government was drawn to the wide and growing prevalence of speculation in India called "American Cotton Market"; and

(b) if so, what steps are contemplated to prevent and eradicate the said speculation ?

The Minister of Works, Housing and Supply and Commerce and Consumer Industries (Sardar Swaran Singh) : (a) and (b). Government have no information.

#### Re-organisation of Planning Commission

1770. { Sardar Iqbal Singh:  
Sardar Akarpuri:

Will the Prime Minister be pleased to state :

(a) whether there is any proposal to reorganise the Planning Commission and to increase its strength in view of the heavy pressure of work on the Commission due to Second Five Year Plan;

(b) if so, the details thereof ; and

(c) when new members are proposed to be appointed?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) to (c). There is no proposal being considered at present for the reorganisation of the Planning Commission. But this question is considered from time to time and changes and additions made.

Recently the Finance Minister, Shri T. T. Krishnamachari and the Minister Without Portfolio, Shri V.K. Krishna Manon, were appointed as Members of planning Commission.

#### Cine Projectors

1771. { Sardar Iqbal Singh:  
Sardar Akarpuri:

Will the Minister of Heavy Industries be pleased to state:

(a) whether Government have considered the proposal to reduce the import duty on 16-mm projectors in view of the increase in use of these projectors in Schools, educational institutions, welfare centres, community projects and in the development areas;

(b) if so, the amount to be reduced and the date from which it is to be effected; and

(c) if reply to part (b) above be in the negative, the reasons therefor?

The Minister of Heavy Industries (Shri M.M. Shah) : (a) to (c). Government regret their inability to furnish any information regarding future changes in tariffs.

#### Indian Nationals in Foreign Countries

1772. { Sardar Iqbal Singh:  
Sardar Akarpuri:

Will the Prime Minister be pleased to state:

(a) the number of Indian nationals who were sentenced to death in foreign countries during the year 1955-56;

(b) the number of cases in which the Government of India took up the matter with the appropriate authorities to save the persons; and

(c) the results achieved?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) to (c). As far as is known, four Indian Nationals were sentenced to death in foreign countries during the year 1955-56.

Two of these were Brij Bhushan and Makhn Singh, who were sentenced to death in London for the murder of another Indian national Pakhar Singh. They were subsequently reprieved.

The other two were sentenced to death in Malaya. One of them was Subramaniam, son of Latchumanan. The Government of India made representations in his case through their Commissioner in Malaya. The mercy petition, however, was dismissed by the Sultan of Johore.

The other case was of Subramaniam, son of Munusamy. In this case also the Indian Commissioner in Malaya interce-